

F.No. 187/4/2020-ITA-1  
Government of India  
Ministry of Finance  
Department of Revenue  
(Central Board of Direct Taxes)  
\*\*\*\*\*

North Block, New Delhi - 110001.

Dated 25<sup>th</sup> September, 2020

**OFFICE ORDER - 2**

**Subject: Setting up of RFAC under "Faceless Appellate Scheme, 2020- reg-**

In pursuance of para 4 of S.O. 3296 (E) Notification No. 76/2020/F.No. 370142/33/2020-TPL, dated the 25<sup>th</sup> September, 2020 notifying the Faceless Appeal Scheme, 2020 and powers conferred under section 250 (6B) of the Income-tax Act, 1961, the Central Board of Direct Taxes hereby sets up the Regional Faceless Appellate Centres (hereinafter referred to as the RFACs), which shall have their headquarters at the places mentioned at column (3) and shall comprise of the following Income-tax Authorities: -

**Schedule**

<b>S.No.</b>	<b>Income-tax Authority</b>	<b>Headquarters</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1	Chief Commissioner of Income-tax (RFAC), Delhi	Delhi
2	Income-tax Officer (RFAC)(HQ), O/o Chief Commissioner of Income-tax (RFAC), Delhi.	Delhi
3	Commissioner of Income-tax (Appeal Unit)-1, Delhi	Delhi
4	Commissioner of Income-tax (Appeal Unit)-2, Delhi	Delhi
5	Commissioner of Income-tax (Appeal Unit)-3, Delhi	Delhi
6	Commissioner of Income-tax (Appeal Unit)-4, Delhi	Delhi
7	Commissioner of Income-tax (Appeal Unit)-5, Delhi	Delhi
8	Commissioner of Income-tax (Appeal Unit)-6, Delhi	Delhi
9	Commissioner of Income-tax (Appeal Unit)-7, Delhi	Delhi
10	Commissioner of Income-tax (Appeal Unit)-8, Delhi	Delhi
11	Commissioner of Income-tax (Appeal Unit)-9, Delhi	Delhi
12	Commissioner of Income-tax (Appeal Unit)-10, Delhi	Delhi
13	Commissioner of Income-tax (Appeal Unit)-11, Delhi	Delhi
14	Commissioner of Income-tax (Appeal Unit)-12, Delhi	Delhi
15	Commissioner of Income-tax (Appeal Unit)-13, Delhi	Delhi
16	Commissioner of Income-tax (Appeal Unit)-14, Delhi	Delhi
17	Commissioner of Income-tax (Appeal Unit)-15, Delhi	Delhi

*[Handwritten Signature]*

18	Commissioner of Income-tax (Appeal Unit)-16, Delhi	Delhi
19	Commissioner of Income-tax (Appeal Unit)-17, Delhi	Delhi
20	Commissioner of Income-tax (Appeal Unit)-18, Delhi	Delhi
21	Commissioner of Income-tax (Appeal Unit)-19, Delhi	Delhi
22	Commissioner of Income-tax (Appeal Unit)-20, Delhi	Delhi
23	Commissioner of Income-tax (Appeal Unit)-21, Delhi	Delhi
24	Commissioner of Income-tax (Appeal Unit)-22, Delhi	Delhi
25	Commissioner of Income-tax (Appeal Unit)-23, Delhi	Delhi
26	Commissioner of Income-tax (Appeal Unit)-24, Delhi	Delhi
27	Commissioner of Income-tax (Appeal Unit)-25, Delhi	Delhi
28	Commissioner of Income-tax (Appeal Unit)-26, Delhi	Delhi
29	Commissioner of Income-tax (Appeal Unit)-27, Delhi	Delhi
30	Commissioner of Income-tax (Appeal Unit)-28, Delhi	Delhi
31	Commissioner of Income-tax (Appeal Unit)-29, Delhi	Delhi
32	Commissioner of Income-tax (Appeal Unit)-30, Delhi	Delhi
33	Commissioner of Income-tax (Appeal Unit)-31, Delhi	Delhi
34	Commissioner of Income-tax (Appeal Unit)-1, Amritsar	Amritsar
35	Commissioner of Income-tax (Appeal Unit)-2, Amritsar	Amritsar
36	Commissioner of Income-tax (Appeal Unit)-1, Bhatinda	Bhatinda
37	Commissioner of Income-tax (Appeal Unit)-1, Jammu	Jammu
38	Commissioner of Income-tax (Appeal Unit)-1, Srinagar	Srinagar
39	Commissioner of Income-tax (Appeal Unit)-1, Palampur	Palampur
40	Commissioner of Income-tax (Appeal Unit)-1, Shimla	Shimla
41	Commissioner of Income-tax (Appeal Unit)-1, Faridabad	Faridabad
42	Commissioner of Income-tax (Appeal Unit)-1, Gurgaon	Gurgaon
43	Commissioner of Income-tax (Appeal Unit)-2, Gurgaon	Gurgaon
44	Commissioner of Income-tax (Appeal Unit)-1, Hisar	Hisar
45	Commissioner of Income-tax (Appeal Unit)--1, Karnal	Karnal
46	Commissioner of Income-tax (Appeal Unit)-1, Panchkula	Panchkula
47	Commissioner of Income-tax (Appeal Unit)--1, Rohtak	Rohtak
48	Commissioner of Income-tax (Appeal Unit)-1, Jalandhar	Jalandhar
49	Commissioner of Income-tax (Appeal Unit)-2, Jalandhar	Jalandhar
50	Commissioner of Income-tax (Appeal Unit)-1, Ludhiana	Ludhiana
51	Commissioner of Income-tax (Appeal Unit)-2, Ludhiana	Ludhiana
52	Commissioner of Income-tax (Appeal Unit)-3, Ludhiana	Ludhiana

*[Handwritten signature]*

53	Commissioner of Income-tax (Appeal Unit)-4, Ludhiana	Ludhiana
54	Commissioner of Income-tax (Appeal Unit)-1, Patiala	Patiala
55	Commissioner of Income-tax (Appeal Unit)-1, Chandigarh	Chandigarh
56	Commissioner of Income-tax (Appeal Unit)-2, Chandigarh	Chandigarh
57	Commissioner of Income-tax (Appeal Unit)-1, Haldwani	Haldwani
58	Commissioner of Income-tax (Appeal Unit)-1, Lucknow	Lucknow
59	Commissioner of Income-tax (Appeal Unit)-2, Lucknow	Lucknow
60	Commissioner of Income-tax (Appeal Unit)-1, Bareilly	Bareilly
61	Commissioner of Income-tax (Appeal Unit)-1, Moradabad	Moradabad
62	Commissioner of Income-tax (Appeal Unit)-1, Allahabad	Allahabad
63	Commissioner of Income-tax (Appeal Unit)-1, Gorakhpur	Gorakhpur
64	Commissioner of Income-tax (Appeal Unit)-1, Varanasi	Varanasi
65	Commissioner of Income-tax (Appeal Unit)-1, Agra	Agra
66	Commissioner of Income-tax (Appeal Unit)-2, Agra	Agra
67	Commissioner of Income-tax (Appeal Unit)-1, Kanpur	Kanpur
68	Commissioner of Income-tax (Appeal Unit)-2, Kanpur	Kanpur
69	Commissioner of Income-tax (Appeal Unit)-3, Kanpur	Kanpur
70	Commissioner of Income-tax (Appeal Unit)-1, Aligarh	Aligarh
71	Commissioner of Income-tax (Appeal Unit)-1, Ghaziabad	Ghaziabad
72	Commissioner of Income-tax (Appeal Unit)-1, Meerut	Meerut
73	Commissioner of Income-tax (Appeal Unit)-1, Muzaffarnagar	Muzaffarnagar
74	Commissioner of Income-tax (Appeal Unit)-1, Noida	Noida
75	Commissioner of Income-tax (Appeal Unit)-1, Dehradun	Dehradun
76	Chief Commissioner of Income-tax (RFAC), Mumbai	Mumbai
77	Income-tax Officer (RFAC)(HQ), O/o Chief Commissioner of Income-tax (RFAC), Mumbai	Mumbai
78	Commissioner of Income-tax (Appeal Unit)-1, Mumbai	Mumbai
79	Commissioner of Income-tax (Appeal Unit)-2, Mumbai	Mumbai
80	Commissioner of Income-tax (Appeal Unit)-3, Mumbai	Mumbai
81	Commissioner of Income-tax (Appeal Unit)-4, Mumbai	Mumbai
82	Commissioner of Income-tax (Appeal Unit)-5, Mumbai	Mumbai
83	Commissioner of Income-tax (Appeal Unit)-6, Mumbai	Mumbai
84	Commissioner of Income-tax (Appeal Unit)-7, Mumbai	Mumbai
85	Commissioner of Income-tax (Appeal Unit)-8, Mumbai	Mumbai
86	Commissioner of Income-tax (Appeal Unit)-9, Mumbai	Mumbai
87	Commissioner of Income-tax (Appeal Unit)-10, Mumbai	Mumbai

88	Commissioner of Income-tax (Appeal Unit)-11, Mumbai	Mumbai
89	Commissioner of Income-tax (Appeal Unit)-12, Mumbai	Mumbai
90	Commissioner of Income-tax (Appeal Unit)-13, Mumbai	Mumbai
91	Commissioner of Income-tax (Appeal Unit)-14, Mumbai	Mumbai
92	Commissioner of Income-tax (Appeal Unit)-15, Mumbai	Mumbai
93	Commissioner of Income-tax (Appeal Unit)-16, Mumbai	Mumbai
94	Commissioner of Income-tax (Appeal Unit)-17, Mumbai	Mumbai
95	Commissioner of Income-tax (Appeal Unit)-18, Mumbai	Mumbai
96	Commissioner of Income-tax (Appeal Unit)-19, Mumbai	Mumbai
97	Commissioner of Income-tax (Appeal Unit)-20, Mumbai	Mumbai
98	Commissioner of Income-tax (Appeal Unit)-21, Mumbai	Mumbai
99	Commissioner of Income-tax (Appeal Unit)-22, Mumbai	Mumbai
100	Commissioner of Income-tax (Appeal Unit)-23, Mumbai	Mumbai
101	Commissioner of Income-tax (Appeal Unit)-24, Mumbai	Mumbai
102	Commissioner of Income-tax (Appeal Unit)-25, Mumbai	Mumbai
103	Commissioner of Income-tax (Appeal Unit)-26, Mumbai	Mumbai
104	Commissioner of Income-tax (Appeal Unit)-27, Mumbai	Mumbai
105	Commissioner of Income-tax (Appeal Unit)-28, Mumbai	Mumbai
106	Commissioner of Income-tax (Appeal Unit)-29, Mumbai	Mumbai
107	Commissioner of Income-tax (Appeal Unit)-30, Mumbai	Mumbai
108	Commissioner of Income-tax (Appeal Unit)-31, Mumbai	Mumbai
109	Commissioner of Income-tax (Appeal Unit)-32, Mumbai	Mumbai
110	Commissioner of Income-tax (Appeal Unit)-33, Mumbai	Mumbai
111	Commissioner of Income-tax (Appeal Unit)-34, Mumbai	Mumbai
112	Commissioner of Income-tax (Appeal Unit)-35, Mumbai	Mumbai
113	Commissioner of Income-tax (Appeal Unit)-36, Mumbai	Mumbai
114	Commissioner of Income-tax (Appeal Unit)-37, Mumbai	Mumbai
115	Commissioner of Income-tax (Appeal Unit)-38, Mumbai	Mumbai
116	Commissioner of Income-tax (Appeal Unit)-39, Mumbai	Mumbai
117	Commissioner of Income-tax (Appeal Unit)-40, Mumbai	Mumbai
118	Commissioner of Income-tax (Appeal Unit)-41, Mumbai	Mumbai
119	Commissioner of Income-tax (Appeal Unit)-42, Mumbai	Mumbai
120	Commissioner of Income-tax (Appeal Unit)-43, Mumbai	Mumbai
121	Commissioner of Income-tax (Appeal Unit)-44, Mumbai	Mumbai
122	Commissioner of Income-tax (Appeal Unit)-45, Mumbai	Mumbai

123	Commissioner of Income-tax (Appeal Unit)-46, Mumbai	Mumbai
124	Commissioner of Income-tax (Appeal Unit)-1, Pune	Pune
125	Commissioner of Income-tax (Appeal Unit)-2, Pune	Pune
126	Commissioner of Income-tax (Appeal Unit)-3, Pune	Pune
127	Commissioner of Income-tax (Appeal Unit)-4, Pune	Pune
128	Commissioner of Income-tax (Appeal Unit)-5, Pune	Pune
129	Commissioner of Income-tax (Appeal Unit)-6, Pune	Pune
130	Commissioner of Income-tax (Appeal Unit)-7, Pune	Pune
131	Commissioner of Income-tax (Appeal Unit)-8, Pune	Pune
132	Commissioner of Income-tax (Appeal Unit)-9, Pune	Pune
133	Commissioner of Income-tax (Appeal Unit)-10, Pune	Pune
134	Commissioner of Income-tax (Appeal Unit)-1, Aurangabad	Aurangabad
135	Commissioner of Income-tax (Appeal Unit)-2, Aurangabad	Aurangabad
136	Commissioner of Income-tax (Appeal Unit)-1, Nashik	Nashik
137	Commissioner of Income-tax (Appeal Unit)-2, Nashik	Nashik
138	Commissioner of Income-tax (Appeal Unit)-3, Nashik	Nashik
139	Commissioner of Income-tax (Appeal Unit)-1, Thane	Thane
140	Commissioner of Income-tax (Appeal Unit)-2, Thane	Thane
141	Commissioner of Income-tax (Appeal Unit)-3, Thane	Thane
142	Commissioner of Income-tax (Appeal Unit)-1, Kolhapur	Kolhapur
143	Commissioner of Income-tax (Appeal Unit)-2, Kolhapur	Kolhapur
144	Commissioner of Income-tax (Appeal Unit)-1, Nagpur	Nagpur
145	Commissioner of Income-tax (Appeal Unit)-2, Nagpur	Nagpur
146	Commissioner of Income-tax (Appeal Unit)-1, Ahmedabad	Ahmedabad
147	Commissioner of Income-tax (Appeal Unit)-2, Ahmedabad	Ahmedabad
148	Commissioner of Income-tax (Appeal Unit)-3, Ahmedabad	Ahmedabad
149	Commissioner of Income-tax (Appeal Unit)-4, Ahmedabad	Ahmedabad
150	Commissioner of Income-tax (Appeal Unit)-5, Ahmedabad	Ahmedabad
151	Commissioner of Income-tax (Appeal Unit)-6, Ahmedabad	Ahmedabad
152	Commissioner of Income-tax (Appeal Unit)-7, Ahmedabad	Ahmedabad
153	Commissioner of Income-tax (Appeal Unit)-8, Ahmedabad	Ahmedabad
154	Commissioner of Income-tax (Appeal Unit)-9, Ahmedabad	Ahmedabad
155	Commissioner of Income-tax (Appeal Unit)-10, Ahmedabad	Ahmedabad
156	Commissioner of Income-tax (Appeal Unit)-1, Gandhinagar	Gandhinagar
157	Commissioner of Income-tax (Appeal Unit)-1, Jamnagar	Jamnagar

158	Commissioner of Income-tax (Appeal Unit)-1, Rajkot	Rajkot
159	Commissioner of Income-tax (Appeal Unit)-2 Rajkot	Rajkot
160	Commissioner of Income-tax (Appeal Unit)-3, Rajkot	Rajkot
161	Commissioner of Income-tax (Appeal Unit)-1, Vadodara	Vadodara
162	Commissioner of Income-tax (Appeal Unit)-2, Vadodara	Vadodara
163	Commissioner of Income-tax (Appeal Unit)-3, Vadodara	Vadodara
164	Commissioner of Income-tax (Appeal Unit)-4, Vadodara	Vadodara
165	Commissioner of Income-tax (Appeal Unit)-5, Vadodara	Vadodara
166	Commissioner of Income-tax (Appeal Unit)-1, Surat	Surat
167	Commissioner of Income-tax (Appeal Unit)-2, Surat	Surat
168	Commissioner of Income-tax (Appeal Unit)-3, Surat	Surat
169	Commissioner of Income-tax (Appeal Unit)-1, Valsad	Valsad
170	Commissioner of Income-tax (Appeal Unit)-1, Alwar	Alwar
171	Commissioner of Income-tax (Appeal Unit)-1, Jaipur	Jaipur
172	Commissioner of Income-tax (Appeal Unit)-2, Jaipur	Jaipur
173	Commissioner of Income-tax (Appeal Unit)-3, Jaipur	Jaipur
174	Commissioner of Income-tax (Appeal Unit)-1, Ajmer	Ajmer
175	Commissioner of Income-tax (Appeal Unit)-1, Kota	Kota
176	Commissioner of Income-tax (Appeal Unit)-1, Udaipur	Udaipur
177	Commissioner of Income-tax (Appeal Unit)-1, Bikaner	Bikaner
178	Commissioner of Income-tax (Appeal Unit)-1, Jodhpur	Jodhpur
179	Commissioner of Income-tax (Appeal Unit)-2, Jodhpur	Jodhpur
180	Chief Commissioner of Income-tax (RFAC), Chennai	Chennai
181	Income-tax Officer (RFAC)(HQ), O/o Chief Commissioner of Income-tax (RFAC), Chennai.	Chennai
182	Commissioner of Income-tax (Appeal Unit)-1, Chennai	Chennai
183	Commissioner of Income-tax (Appeal Unit)-2, Chennai	Chennai
184	Commissioner of Income-tax (Appeal Unit)-3, Chennai	Chennai
185	Commissioner of Income-tax (Appeal Unit)-4, Chennai	Chennai
186	Commissioner of Income-tax (Appeal Unit)-5, Chennai	Chennai
187	Commissioner of Income-tax (Appeal Unit)-6, Chennai	Chennai
188	Commissioner of Income-tax (Appeal Unit)-7, Chennai	Chennai
189	Commissioner of Income-tax (Appeal Unit)-8, Chennai	Chennai
190	Commissioner of Income-tax (Appeal Unit)-9, Chennai	Chennai
191	Commissioner of Income-tax (Appeal Unit)-10, Chennai	Chennai
192	Commissioner of Income-tax (Appeal Unit)-11, Chennai	Chennai

193	Commissioner of Income-tax (Appeal Unit)-12, Chennai	Chennai
194	Commissioner of Income-tax (Appeal Unit)-13, Chennai	Chennai
195	Commissioner of Income-tax (Appeal Unit)-14, Chennai	Chennai
196	Commissioner of Income-tax (Appeal Unit)-15, Chennai	Chennai
197	Commissioner of Income-tax (Appeal Unit)-16, Chennai	Chennai
198	Commissioner of Income-tax (Appeal Unit)-1, Puducherry	Chennai
199	Commissioner of Income-tax (Appeal Unit)-1, Coimbatore	Coimbatore
200	Commissioner of Income-tax (Appeal Unit)-2, Coimbatore	Coimbatore
201	Commissioner of Income-tax (Appeal Unit)-3, Coimbatore	Coimbatore
202	Commissioner of Income-tax (Appeal Unit)-1, Madurai	Madurai
203	Commissioner of Income-tax (Appeal Unit)-2, Maduria	Madurai
204	Commissioner of Income-tax (Appeal Unit)-1, Salem	Salem
205	Commissioner of Income-tax (Appeal Unit)-1, Trichy	Tiruchirappalli
206	Commissioner of Income-tax (Appeal Unit)-1, Hyderabad	Hyderabad
207	Commissioner of Income-tax (Appeal Unit)-2, Hyderabad	Hyderabad
208	Commissioner of Income-tax (Appeal Unit)-3, Hyderabad	Hyderabad
209	Commissioner of Income-tax (Appeal Unit)-4, Hyderabad	Hyderabad
210	Commissioner of Income-tax (Appeal Unit)-5, Hyderabad	Hyderabad
211	Commissioner of Income-tax (Appeal Unit)-6, Hyderabad	Hyderabad
212	Commissioner of Income-tax (Appeal Unit)-7, Hyderabad	Hyderabad
213	Commissioner of Income-tax (Appeal Unit)-8, Hyderabad	Hyderabad
214	Commissioner of Income-tax (Appeal Unit)-9, Hyderabad	Hyderabad
215	Commissioner of Income-tax (Appeal Unit)-1, Rajamundry	Rajahmundry
216	Commissioner of Income-tax (Appeal Unit)-1, Visakhapatnam	Visakhapatnam
217	Commissioner of Income-tax (Appeal Unit)-2, Visakhapatnam	Visakhapatnam
218	Commissioner of Income-tax (Appeal Unit)-1, Guntur	Guntur
219	Commissioner of Income-tax (Appeal Unit)-2, Guntur	Guntur
220	Commissioner of Income-tax (Appeal Unit)-1, Kurnool	Kurnool
221	Commissioner of Income-tax (Appeal Unit)-1, Tirupati	Tirupati
222	Commissioner of Income-tax (Appeal Unit)-1, Vijayawada	Vijayawada
223	Commissioner of Income-tax (Appeal Unit)-1, Bengaluru	Bengaluru
224	Commissioner of Income-tax (Appeal Unit)-2, Bengaluru	Bengaluru
225	Commissioner of Income-tax (Appeal Unit)-3, Bengaluru	Bengaluru
226	Commissioner of Income-tax (Appeal Unit)-4, Bengaluru	Bengaluru
227	Commissioner of Income-tax (Appeal Unit)-5, Bengaluru	Bengaluru

228	Commissioner of Income-tax (Appeal Unit)-6, Bengaluru	Bengaluru
229	Commissioner of Income-tax (Appeal Unit)-7, Bengaluru	Bengaluru
230	Commissioner of Income-tax (Appeal Unit)-8, Bengaluru	Bengaluru
231	Commissioner of Income-tax (Appeal Unit)-9, Bengaluru	Bengaluru
232	Commissioner of Income-tax (Appeal Unit)-10, Bengaluru	Bengaluru
233	Commissioner of Income-tax (Appeal Unit)-11, Bengaluru	Bengaluru
234	Commissioner of Income-tax (Appeal Unit)-1, Davangere	Davanagere
235	Commissioner of Income-tax (Appeal Unit)-1, Gulbarga	Gulbarga
236	Commissioner of Income-tax (Appeal Unit)-1, Mysore	Mysore
237	Commissioner of Income-tax (Appeal Unit)-1, Belgaum	Belgaum
238	Commissioner of Income-tax (Appeal Unit)-1, Hubballi	Hubli
239	Commissioner of Income-tax (Appeal Unit)-1, Mangalore	Mangalore
240	Commissioner of Income-tax (Appeal Unit)-1, Panaji	Panaji
241	Commissioner of Income-tax (Appeal Unit)-1, Kochi	Kochi
242	Commissioner of Income-tax (Appeal Unit)-2, Kochi	Kochi
243	Commissioner of Income-tax (Appeal Unit)-1, Kozhikode	Kozhikode
244	Commissioner of Income-tax (Appeal Unit)-1, Thrissur	Thrissur
245	Commissioner of Income-tax (Appeal Unit)-1, Kottayam	Kottayam
246	Commissioner of Income-tax (Appeal Unit)-1, Thiruvananthapuram	Thiruvananthapuram
247	Chief Commissioner of Income-tax (RFAC), Kolkata	Kolkata
248	Income-tax Officer (RFAC)(HQ), O/o Chief Commissioner of Income-tax (RFAC), Kolkata.	Kolkata
249	Commissioner of Income-tax (Appeal Unit)-1, Kolkata	Kolkata
250	Commissioner of Income-tax (Appeal Unit)-2, Kolkata	Kolkata
251	Commissioner of Income-tax (Appeal Unit)-3, Kolkata	Kolkata
252	Commissioner of Income-tax (Appeal Unit)-4, Kolkata	Kolkata
253	Commissioner of Income-tax (Appeal Unit)-5, Kolkata	Kolkata
254	Commissioner of Income-tax (Appeal Unit)-6, Kolkata	Kolkata
255	Commissioner of Income-tax (Appeal Unit)-7, Kolkata	Kolkata
256	Commissioner of Income-tax (Appeal Unit)-8, Kolkata	Kolkata
257	Commissioner of Income-tax (Appeal Unit)-9, Kolkata	Kolkata
258	Commissioner of Income-tax (Appeal Unit)-10, Kolkata	Kolkata
259	Commissioner of Income-tax (Appeal Unit)-11, Kolkata	Kolkata
260	Commissioner of Income-tax (Appeal Unit)-12, Kolkata	Kolkata
261	Commissioner of Income-tax (Appeal Unit)-13, Kolkata	Kolkata
262	Commissioner of Income-tax (Appeal Unit)-14, Kolkata	Kolkata

263	Commissioner of Income-tax (Appeal Unit)-15, Kolkata	Kolkata
264	Commissioner of Income-tax (Appeal Unit)-16, Kolkata	Kolkata
265	Commissioner of Income-tax (Appeal Unit)-17, Kolkata	Kolkata
266	Commissioner of Income-tax (Appeal Unit)-18, Kolkata	Kolkata
267	Commissioner of Income-tax (Appeal Unit)-19, Kolkata	Kolkata
268	Commissioner of Income-tax (Appeal Unit)-20, Kolkata	Kolkata
269	Commissioner of Income-tax (Appeal Unit)-21, Kolkata	Kolkata
270	Commissioner of Income-tax (Appeal Unit)-22, Kolkata	Kolkata
271	Commissioner of Income-tax (Appeal Unit)-1, Siliguri	Siliguri
272	Commissioner of Income-tax (Appeal Unit)-1, Jalpaiguri	Jalpaiguri
273	Commissioner of Income-tax (Appeal Unit)-1, Burdwan	Burdwan
274	Commissioner of Income-tax (Appeal Unit)-1, Durgapur	Durgapur
275	Commissioner of Income-tax (Appeal Unit)-1, Asansol	Asansol
276	Commissioner of Income-tax (Appeal Unit)-1, Bhagalpur	Bhagalpur
277	Commissioner of Income-tax (Appeal Unit)-1, Patna	Patna
278	Commissioner of Income-tax (Appeal Unit)-2, Patna	Patna
279	Commissioner of Income-tax (Appeal Unit)-1, Dhanbad	Dhanbad
280	Commissioner of Income-tax (Appeal Unit)-1, Hazaribagh	Hazaribagh
281	Commissioner of Income-tax (Appeal Unit)-1, Jamshedpur	Jamshedpur
282	Commissioner of Income-tax (Appeal Unit)-1, Ranchi	Ranchi
283	Commissioner of Income-tax (Appeal Unit)-1, Guwahati	Guwahati
284	Commissioner of Income-tax (Appeal Unit)-2, Guwahati	Guwahati
285	Commissioner of Income-tax (Appeal Unit)-1, Jorhat	Jorhat
286	Commissioner of Income-tax (Appeal Unit)-1, Dibrugarh	Dibrugarh
287	Commissioner of Income-tax (Appeal Unit)-1, Shillong	Shillong
288	Commissioner of Income-tax (Appeal Unit)-1, Bhubaneswar	Bhubaneswar
289	Commissioner of Income-tax (Appeal Unit)-1, Cuttack	Cuttack
290	Commissioner of Income-tax (Appeal Unit)-1, Sambalpur	Sambalpur
291	Commissioner of Income-tax (Appeal Unit)-1, Bilaspur	Bilaspur
292	Commissioner of Income-tax (Appeal Unit)-1, Raipur	Raipur
293	Commissioner of Income-tax (Appeal Unit)-2, Raipur	Raipur
294	Commissioner of Income-tax (Appeal Unit)-1, Indore	Indore
295	Commissioner of Income-tax (Appeal Unit)-2, Indore	Indore
296	Commissioner of Income-tax (Appeal Unit)-3, Indore	Indore
297	Commissioner of Income-tax (Appeal Unit)-1, Ujjain	Ujjain

*[Handwritten signature]*

298	Commissioner of Income-tax (Appeal Unit)-1, Bhopal	Bhopal
299	Commissioner of Income-tax (Appeal Unit)-2, Bhopal	Bhopal
300	Commissioner of Income-tax (Appeal Unit)-1, Gwalior	Gwalior
301	Commissioner of Income-tax (Appeal Unit)-1, Jabalpur	Jabalpur

2. The RFACs will have such ministerial staff, executive or consultant, as considered necessary, which will be provided by the concerned Principal Chief Commissioner of Income-tax who is jurisdictional Pr.CCIT over the Centre.

3. This order shall come into force with effect from the 25<sup>th</sup> September, 2020.

4. This issues with the approval of Chairman, CBDT.

5. The Hindi version of this order shall follow.

*Gulzar Ahmad Wani*  
25/09/20  
(Gulzar Ahmad Wani)

Under Secretary to the government of India

Copy to:

1. PS to FM/OSD to FM/PS to MoS (R)/OSD to MoS(R)
2. PS to Secretary(Finance)/(Revenue)
3. Chairman, CBDT & All Members, CBDT
4. All Principal Chief Commissioners of Income-tax / Principal Director Generals of Income-tax.
5. Pr. Chief Controller of Accounts, New Delhi
6. All Joint Secretaries/CsIT, CBDT
7. Web Manager, O/o Pr.DGIT(Systems) with request to upload on the departmental website of [Incometaxindia@gov.in](mailto:Incometaxindia@gov.in).
8. Commissioner of Income-tax (Media & TP) and official Spokesperson, CBDT, New Delhi.
9. Secretary General, IRS Association/ Secretary General, ITGOA/ All - India Income Tax SC & ST Employees' Welfare Association / Income Tax Employees Federation (ITEF).
10. Addl. CIT, Data-Base Cell for uploading on [irsofficersonline.org](http://irsofficersonline.org).

*Sd.*  
(Gulzar Ahmad Wani)  
Under Secretary to the government of India